

ITEM NO.802

Court No.1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).104/2014

BSES RAJDHANI POWER LTD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY IA No.37216/2021 IN CIVIL APPEAL NO.884 OF 2010 AND IA NO.37252 OF 2021 IN CIVIL APPEAL NO.980 OF 2010 MENTIONED TODAY)

WITH IA No.37216/2021 IN CIVIL APPEAL NO.884 OF 2010 AND IA NO.37252 OF 2021 IN CIVIL APPEAL NO.980 OF 2010 (XVII)

Date : 19-04-2021 These applications were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)/  
Appellant(s)/

For Respondent(s)/ Dr. Birendra Saraf, Sr. Adv.  
Applicant(s) Mr. V. P. Singh, Adv.  
Mr. Raghav Chadha, Adv.  
Ms. Aishwarya Modi, Adv.  
Mr. Harpreet Singh Ajmani, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Put up in the month of July, 2021.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(PRADEEP KUMAR)  
BRANCH OFFICER